Declaration of Assets and Liabilities

| | Year 2020 - 2021 |
|---|--------------------------------|
| , SANDHYA KUMARI , sor | daughter/wife of RAHUL RAKESH |
| vears, belonging | to BIHAR LEGITSLHTIVE ASSEMBLY |
| service and presently working as2IBR | HKJ HILENDANI |
| give herein below the details of the assets (in | |
| myself, my spouse and dependants*: | |

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse (Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|--------------------------------|-----------------|---------------------|---------------------|--------------------------|
| (1) | Cash | 1000/-00 | Rahul Rakesh | Vartika Kumari | kiritika. Kumari | Kushaga |
| (11) | Deposits In Banks, Financial Institutions And Non-Banking Financial Companies | 1000 | 300000 | MP : | NJ | MIL |
| (iii) | Bonds, Debentures and Shares in companies | NIT | NIL | NZT | MIT | NIL |
| (lv) | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc | LIC- 12,000 PERYEARS | , MJr | 432 | MZ | NIL |
| (v) | Motor Vehicles (details of make, etc.) | ND | BASAS PLATIA | ME | NIT | NJ |
| (vI) | Jewellery (give details of weight and value) | GOLD- 100 fm 512 VER-250 | not 2 | NJ | NI | NIL |
| (vii) | Other assets, such as values of claims / interests | MI | NIZ | NI | NJL | NII |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

| Sr. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|-------|---|------|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | MI | MI | NIL | NV | NI |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | MI | NI | NI | NI | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | 4J | hi | MI | MIL | NI |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | MIL | NA | ,,, | WIL | NIS |
| (v) | Others (such as interest in property) | MI | MIL | NI | NI | NIS |

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

| Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as |
|---|--|---|
| (i) Loans from Banks | BANDHAN BANK | 10000 1000 |
| (ii) Loans from financial institutions | NIC ' | NdL |
| (iii) Government Dues: (a) dues to departments dealing with government accommodation | r17 | MIL |
| (b) dues to departments dealing with supply of water | MR | NI |
| (c) dues to departments dealing with supply of electricity | NR | NI |
| | (i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of | (i) Loans from Banks (ii) Loans from Banks (iii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of water |

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| | (d) dues to departments dealing with telephones | NIL | NIT |
|-----|--|-------------|-----|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIJ | NIL |
| | (f) Other dues, If any | NIL | MIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | IKFPK 5798B | NIC |
| | (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (ili) Sales Tax (Only in case of proprietary business) | WILL | NIL |
| | (iv) Property Tax | NT | NTL |

Personal Detail 110145368506 GPF/CPF/PRAN No. (M/F) Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre LEGITSLATIVE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) SIWAN Home District I hereby declare that the above details are true to the best of my

knowledge and belief,

Signature Samlbja kumori Name of Employee: SANDHYA KUMARI Designation: LIBRARY ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY LIBRAR

Date: 11-02-202

Place: PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.

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